

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3319
TO BE ANSWERED ON AUGUST 07, 2018
PRIORITY SECTOR LENDING

No. 3319 SHRI R. PARTHIPAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has recently revised the upward housing loan limits under Priority Sector Lending (PSL);
- (b) if so, the details thereof;
- (c) whether the housing loan limits were revised to bring union of the PSL guidelines for housing loans with the Affordable Housing Scheme of the Government and to give a stimulus to lowcost housing for the economically weaker sections and low income groups; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d): Ministry of Finance, Department of Financial Services has informed that RBI vide notification dated 19.06.2018 has revised the housing loan amount from Rs.28 lakh to Rs.35 lakh (in metropolitan centers with population of ten lakh and above) and from Rs.20 lakh to Rs.25 lakh (in other centers) to be classified under priority sector, provided the overall cost of the dwelling unit in the metropolitan centre and at other centers does not exceed Rs.45 lakh and Rs.30 lakh, respectively.

The housing loan limits have been revised with a view to bringing convergence of the Priority Sector Lending guidelines for housing loans with the Affordable Housing Scheme, and to give a fillip to low-cost housing for the Economically Weaker Sections and Low Income Groups. The revision is expected to boost the overall housing demand, and enable the private developers to construct more affordable housing.
